

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/48(CHE)/2022

PETITION NUMBER : CP/1461/IB/2018

**NAME OF THE APPLICANT : K Muruganandan Liquidator
M/s.Jayadev Constructions Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 54(1) of IBC 2016 R/w Regulation 45(3)
of IBBI**

ORDER

Ld. Counsel Mr. V. Manivannan for the Liquidator.

This is an Application for dissolution of the Corporate Debtor under Section 54(1) of IBC 2016.

In this case the Applicant was directed to file updated status of financials of the company and the Applicant has filed a memo vide Diary No.2400 dated 10.05.2024 stating that consequent to filing of dissolution Application there is no change in the status of the company and its financials.

List the Application for hearing on **27.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk